

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-04-2024 AT 10:30 AM**

CP (IB) No. 13/121/HDB/2023

AND

**IA (IBC) 769/2024 in CP (IB) No. 13/121/HDB/2023
u/s. 121 of IBC, 2016**

IN THE MATTER OF:

State Bank of India

...Petitioner

AND

Shri. Bhagavatula Venkata Ramana
(M/s. VMC Systems Ltd)

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 769/2024

Mr DSRK Sai Baba, Bankruptcy Trustee, present through Video Conference.

This is an application to take on progress report on record. Report is taken on record.

Accordingly, **this application is allowed and disposed of.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)